HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON THURSDAY, THE 15th MARCH, 2018 AT 10.00 A.M.

I. QUESTIONS.
Questions entered in the separate list to be asked and answers given.

II. MOTION UNDER RULE 15.
A MINISTER
to move that the proceedings on the items of business fixed for today be exempted at this day’s sitting from the provisions of the Rule ‘Sittings of the Assembly’, indefinitely.

III. MOTION UNDER RULE 16.
A MINISTER
to move that the Assembly at its rising this day shall stand adjourned sine-die.

IV. PAPERS TO BE LAID ON THE TABLE OF THE HOUSE.

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<td>A MINISTER</td>
<td>to lay on the Table the 51st Annual Report of Haryana Public Service Commission for the year 2016-17 (April 1, 2016 to March 31, 2017), as required under Article 323 (2) of the Constitution of India.</td>
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V. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES.

1. THE CHAIRPERSON OF THE COMMITTEE ON SUBORDINATE LEGISLATION
to present the Forty Sixth Report of the Committee on Subordinate Legislation for the year 2017-2018.

2. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC ACCOUNTS

3. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC ACCOUNTS


9. THE CHAIRPERSON OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES to present the Forty First Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2017-2018 on Reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes in Social Welfare Department, Education Department, Local Bodies Department, P.W.(B&R) Department and Health Department and action taken by the Government on the recommendations contained in its Fortieth Report.

11. **THE CHAIRPERSON OF THE LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS**


12. **THE CHAIRPERSON OF THE SUBJECT COMMITTEE ON EDUCATION, TECHNICAL EDUCATION, VOCATIONAL EDUCATION, MEDICAL EDUCATION AND HEALTH SERVICES**

to present the Third Report of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2017-2018 on Education and Health Services Department.

13. **THE CHAIRPERSON OF THE SUBJECT COMMITTEE ON PUBLIC HEALTH, IRRIGATION, POWER AND PUBLIC WORKS (B & R)**

to present the Fifth Report of the Subject Committee on Public Health, Irrigation, Power and Public Works (B & R) for the year 2017-2018.

**VI. LEGISLATIVE BUSINESS.**

1. **The Haryana Appropriation (No. 2) Bill, 2018.**

A MINISTER

to introduce the Haryana Appropriation (No. 2) Bill;
to move that the Haryana Appropriation (No. 2) Bill be taken into consideration at once;
Also to move that the Bill be passed.

2. **Maharishi Balmiki Sanskrit University, Kaithal Bill, 2018.**

A MINISTER

to introduce Maharishi Balmiki Sanskrit University, Kaithal Bill;
to move that Maharishi Balmiki Sanskrit University, Kaithal Bill be taken into consideration at once;
Also to move that the Bill be passed.

3. **The Haryana State Higher Education Council Bill, 2018.**

A MINISTER

to introduce the Haryana State Higher Education Council Bill;
to move that the Haryana State Higher Education Council Bill be taken into consideration at once;
Also to move that the Bill be passed.


7. The Haryana Municipal Street Vendors (Protection of Livelihood and Regulation of Street Vending) Repeal Bill, 2018.


Also to move that the Bill be passed.

Also to move that the Bill be taken into consideration at once;

Also to move that the Bill be passed.

Also to move that the Bill be taken into consideration at once;

Also to move that the Bill be taken into consideration at once;

Also to move that the Bill be taken into consideration at once;

Also to move that the Bill be passed.

A MINISTER

to introduce the Haryana Municipal (Amendment) Bill;
to move that the Haryana Municipal (Amendment) Bill be taken into consideration at once;
Also to move that the Bill be passed.


A MINISTER

to introduce the Haryana Municipal Corporation (Amendment) Bill;
to move that the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once;
Also to move that the Bill be passed.


A MINISTER

to introduce the Haryana Re- Appropriation Bill;
to move that the Haryana Re- Appropriation Bill be taken into consideration at once;
Also to move that the Bill be passed.


A MINISTER

to introduce the Haryana Kisan Kalyan Pradhikaran Bill;
to move that the Haryana Kisan Kalyan Pradhikaran Bill be taken into consideration at once;
Also to move that the Bill be passed.

15. The Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill, 2018.

A MINISTER

to introduce the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill;
to move that the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill be taken into consideration at once;
Also to move that the Bill be passed.

CHANDIGARH:
The 14th March, 2018.

RAJENDER KUMAR NANDAL,
SECRETARY.